

A 12 member Kohinoor Langa Group in July 1995 to participate in the Second Festival of Music and Dance for Asia-Pacific Countries held at Krasnoyarsk.

143 Indian artists and others for the "Days of Indian Culture" in Russia, organized over a two week period in September 1996, and covering 12 Russian cities.

12 member folk dance and music troupe in September 1997 for the 850th anniversary celebrations of Moscow.

Money Stuck In Central Sector Projects

3037. SHRI BASU DEB ACHARIA : Will the PRIME MINISTER be pleased to state the total amount of money stuck in incomplete 233 Central sector projects in the country at current price.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : As on March 1998, out of 454 projects costing Rs 20 crores and above on the monitor of the Department of Programme Implementation, 234 projects were due for completion by March 1998 as per the original schedule but remained incomplete. The latest estimated cost of these 234 projects is Rs. 94,042.5 crore.

Kendriya Bhandar

3038. SHRI JANG BAHADUR SINGH PATEL : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have authorised Super Bazar and NCCF to supply items of stationery etc. to the Government Departments;

(b) if so, whether the Government propose to constitute a Committee to monitor the price of stationery items at Super Bazar/NCCF/Kendriya Bhandar and circulate price list to all the Govt. Departments;

(c) whether any guidelines have been framed by the Department of Personnel and Training in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE (SHRI KADAMBUR M.R. JANARTHANAN) :
(a) Yes, Sir.

(b) to (d) According to the instructions of 14.7.1981 issued by the Government, prices of articles as are generally indented for by Government Departments etc. from the Kendriya Bhandar were required to be fixed by a Committee consisting of a representative each of the Departments of Supply, Works and Housing (now Urban Affairs and Employment) and the Central Government Employees Consumer Cooperative Society (Kendriya Bhandar). Instructions regarding local purchase of stationery and other items required by Central Government Offices were subsequently extended to Super Bazar and NCCF, but there was no mention of the constitution of such a Committee. Due to frequent fluctuations in the market prices etc., the system of pricing by a Committee could not function. The instructions of 14.7.1981 have since been modified to do away with the requirement of the said Committee for fixation of prices of items being supplied by Kendriya Bhandar to the Central Government Offices. However, to ensure that there are no complaints on the quality of goods being supplied by the Kendriya Bhandar at fair and reasonable prices, instructions have been issued to Kendriya Bhandar to undertake survey on the level of satisfaction provided by it to the various user Ministries/Departments on yearly basis. Simultaneously, the Ministry of Food and Consumer Affairs, the administrative ministry for Super Bazar and NCCF, has been requested to consider introducing the system of survey in respect of Super Bazar and NCCF also.

[*Translation*]

UN Security Job

3039. SHRI SUSHIL CHANDRA VARMA : Will the PRIME MINISTER be pleased to state:

(a) the names of countries where civil and army officers of India have been sent in regard to maintain peace and security in the current year;

(b) the number of Indian officials sent to each country;

(c) whether the expenses on their stay in the foreign countries are met by India or by international institution of the concerned country; and

(d) the number of Indian officials sent to foreign countries who died while on duty and financial assistance provided by India or other countries to the family members of said officers after their deaths?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):
(a) and (b) The details are given in the enclosed Statement

(c) The expense of stay of Indian military and police observers deputed to UN Peace Keeping Missions is borne by the United Nations.

(d) One Indian civil police observer Shri Arun Bansal, Sub-Inspector died while on duty with UN Mission in Bosnia and Herzegovina and his family will be provided assistance as admissible under relevant rules of the UN and the Government of India.

Statement

Names of countries where Indian Civil and Army officers have been deputed to take part in UN Peace Keeping Operations, and the number of officials sent to each country during 1998.

Information relating to army personnel :

Details of participation by Indian troops in all ranks in UN Peacekeeping Missions in the current year, are given below:

Sl. No.	Name of Country	UN Mission	No. of Personnel
(i)	Angola	MONUA	192* Currently 159 deployed. Rest have repatriated.
(ii)	Kuwait/Iraq	UNIKOM	05
(iii)	Bosnia/Herzegovina	UNMAC	01
(iv)	Sierra Leone	MIL LIAISON UNIT	01
(v)	USA	UN HQ, New York	01

Information relating to police personnel :

In addition, the number of Indian Civil Police Officers on deployment under UN Peace Keeping Operation, during the current year is as under:

	Name of Country	No. of Police officer in the Mission as on 1.1.1998	No. sent during the year
1.	Bosnia/Herzegovina	142 (20 returned in May 98 & 122 to return in July 98).	20 sent in May 98. 87 to be sent in July 98.
2.	Haiti	5 (Two have come back in 98).	Nil.
3.	Angola	22 (One returned)	1 (One)
4.	Western Sahara	10	Nil.